

(ख) क्या सरकार ने श्रवण बच्च सम्बन्धी धाँकड़े एकत्र करने के लिये कोई योजना बनाई है ?

शिक्षा मंत्री (डा० का० ला० श्रीनाली) :

(क) सरकार की ऐसे बच्चों की संख्या ज्ञात नहीं है ।

(ख) जी, नहीं ।

Ford Foundation Grants

190. Shri Raghunath Singh. Will the Minister of Education be pleased to state how many Central and Provincial universities are getting help from the Ford Foundations of the U.S.A. and the purpose for which special grants are given to them?

The Minister of Education (Dr. K. L. Shrimall): Information is being collected and will be laid on the Table of the Lok Sabha in due course.

दिल्ली में घोला घड़ी के मामले

१९१. श्री नवल प्रभाकर : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि दिल्ली में कटपीस के वस्त्रों के व्यापार में ठगी या धोलेबाजी के मामले हुए हैं; और

(ख) यदि हा, तो दिल्ली प्रशासन द्वारा इस सम्बन्ध में की गई कार्यवाही का व्योम क्या है ?

गृह-कार्य मंत्री (श्री गो० ब० पन्त) :

(क) इस तरह की शिकायतें आई हैं ।

(ख) पुलिस ने इस तरह की मामलों रिपोर्टों पर कार्यवाही की है । कटपीस व्यापार की स्थिति की जांच करने और उसकी बुराईयों को खतम करने के तरीकों के बारे में सुझाव देने के लिये सरकारी और गैर सरकारी लोगों की एक कमेटी बनाई गई है

Harijan Advisory Board

192. { Shri B. K. Gaikwad:
Shri Manay:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the word "Harijan" is being used instead of the word "Scheduled Castes" in regard to an Advisory Board set up to look after the interests of the Scheduled Castes; and

(b) if so, reasons therefor?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) Yes, Sir.

(b) The word "Harijan" was considered appropriate in the context.

Acquisition of Land around Bhilai

193. Shri S. R. Damani: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that land near Bhilai Project is being acquired;

(b) the quantum of land that has been acquired in 1957 and 1958;

(c) whether adequate compensation to the landholders has been paid, and

(d) if so, the details thereof?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Yes, Sir.

	Acres	
(b) 1957	3448	Private land.
	1487	Govt land.
1958	1555	Private land.
	380	Govt land.

(c) Yes, Sir.

(d) Rs 19,83,327 and Rs 15,82,139 have been paid to land-holders on account of compensation during 1957 and 1958 respectively in respect of land and the houses acquired. The rate